

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-24/2003/150 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District and Sessions Judge, Charaideo.

Dated Guwahati the <sup>16</sup> 10 January, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/33 dtd 07.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission **from the evening of 12.01.2022 till the morning of 17.01.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-24/2003/151/A, dated , 10-01-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pala